

LOK SABHA DEBATES

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LOK SABHA

Tuesday, February 26, 1974/

Phalguna 7, 1895 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the said demise of Shri Tulsidas Muljibhai Sheth, who passed away at Ahmedabad on the 22nd February, 1974, at the age of 66.

Shri Tulsidas Sheth was a Member of the Fourth Lok Sabha during the years 1967-70, representing Kutch constituency of Gujarat. Starting his career as a lawyer, he serves as an Additional Judge of the High Court of erstwhile State of Kutch and later as a civil servant he had different portfolios under the Government of Gujarat. He was connected with a number of educational and other charitable institutions. After his retirement from Government service in 1963, he again resumed practice as an advocate in the Gujarat High Court. As a Member of Lok Sabha, he was quite devoted and he attended and participated in the proceedings of the House regularly.

We deeply mourn the loss of this friend and I am sure that the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): Sir, we are deeply grieved at the passing away of Shri Tulsidas Seth, who served Kutch and the State of Gujarat in many capacities, as lawyer, judge, administrator and legislator. His death is a loss to a large number of social service

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organisations which looked to him for guidance. We should like you to convey our sincere sympathy and deep condolences to the bereaved family.

SHRI SAMAR MUKHERJEE (Howrah): Sir, on behalf of our party, I associate myself with the sentiments express by you Sir, on the sad demise of Shri Tulsidas Sheth. I request you to convey our condolence to the bereaved family.

श्री रामावतार शास्त्री (पटना) :
अध्यक्ष महोदय, श्री तुलसीदास मूलजी भाईसेठ की दुखद मृत्यु के प्रति आपने और सदन की नेता प्रधान मंत्री ने जिन भावनाओं को यहां व्यक्त किया है उन भावनाओं के साथ अपने को सम्बद्ध करते हुए मैं अपनी तरफ से और अपने दल की तरफ से उन के संनिधि परिवार के लिए समवेदना व्यक्त करता हूँ और आप से प्रार्थना करता हूँ कि हमारी समवेदना उन तक पहुंचा दें।

SHRI H. M. PATEL: (Dhandhuka): Sir, I would like to associate myself and my party with the sentiments that you and the Prime Minister have expressed on the sad demise of Shri Tulsidas Muljibhai Sheth.

PROF. MADHU DANDAVATE (Rajapur): Sir, on behalf of the Socialist party, I express my condolences to the members of the bereaved family.

कुमारी मणिशेन पटेल (साबरकंठा):
अध्यक्ष महोदय, श्री तुलसीदास मूलजी भाईसेठ बराबर यहां हमारे साथ हीलोक सभा में थे और उन के काम की भी मुझे याद है। कल ही मुझे पता चला है कि उनका स्वर्गवास हुआ है।

हमारी ओर से उनकी पत्नी को आप हमारी समवेदना रूपमा पहुंचा दें।

श्री साह जी भाई (उदयपुर): अध्यक्ष महोदय, श्री तुलसीदास जी के देहांत पर मैं अपनी पार्टी और अपनी ओर से हार्दिक शोक-समवेदना प्रकट करता हूँ और गुजरात से प्रार्थना करता हूँ कि उस के संतप्त परिवार को ऐसी सक्ति प्रदान करे जिस में वह इस दुःख को झेल सकें। मैं आप से अनुरोध करूंगा कि उन के शोक संतप्त परिवार को आप हार्दिक समवेदना पहुंचा दें।

SHRI P. G. MAVALANKAR: (Ahmedabad): Sir, I wish to associate myself with you and the hon. Leader of the House and other hon. Members in expressing my deep sorrow on the very sudden and unexpected demise of Shri Tulshidas Muljibhai Sheth whom I had the pleasure of knowing for sometime past. He was travelling from Bombay to Ahmedabad. When the train arrived and stopped at the platform while he had just got out of the compartment, he suddenly collapsed and breathed his last.

In Shri Tulsidas Muljibhai Sheth's death, Gujarat and Kutch in particular have lost a sustained social worker, a devoted public worker and a fine gentleman. As a former Member of the Lok Sabha, I used to know from him how regular he was in attendance and how devoted he was to various parliamentary duties. We in Gujarat and Kutch feel this loss all the more. I would like you to convey my sincerest condolences to the members of the bereaved family.

MR. SPEAKER: The House may stand in silence for a short while as a mark of respect.

The Members then stood in silence for a short while.

11.08 hrs.

ORAL ANSWERS TO QUESTIONS

Power Wastage due to Non-use of a Capacitor by State Electricity Boards

*83. SHRI D. D. DESAI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether power wastage in the country has reached a figure of 20 to 27 per cent;

(b) whether this is partly due to not using a special capacitor manufactured by Bharat Heavy Electricals in the transmission lines;

(c) whether the Central Government have advised the State Electricity Boards to cut these losses by using the capacitor; and

(d) if so, what has been their response to this suggestion?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) to (d). A statement is laid on the Table of the House.

Statement

(a) There is always an inherent loss of energy in transformation, transmission and distribution of power. It is estimated that the average energy loss, in the country was 18.3 per cent during 1972-73.

(b) Installation of shunt capacitors such as those manufactured by Bharat Heavy Electricals contributes to the reduction of transmission and distribution losses under certain conditions.

(c) The Central Government have, in addition to other measures, advised the State Electricity Boards to install shunt capacitors to reduce transmission and distribution losses in their systems wherever feasible.

(d) have